

(c) the proposal of Government to revive the loom industry of Maharashtra, Uttar Pradesh and particularly the handloom of West Bengal; and

(d) the financial packages proposed in the Budget for relief of the weavers of the country, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) No structured study has been carried out on the impact of demonetisation and closure of Powerlooms in country. Further, no report has been received with regard to closure of handlooms as a result of demonetization.

(c) and (d) Government of India implements various Schemes for the development and modernization of the decentralized powerloom sector *viz.*, (i) *In-situ* Upgradation of Plain Powerlooms; (ii) Group Workshed Scheme; (iii) Group Insurance Scheme for Powerloom Workers; (iv) Integrated Scheme for Powerloom Sector Development (ISPSD) covering Common Facility Centre (CFC), Corpus Fund for Yarn Bank, Buyer Seller Meet (BSM), Exposure visit, Seminar and Workshop, Technical Service Support etc.; and (v) Modified Comprehensive Powerloom Cluster Development Scheme.

For development/welfare of Handloom sector (i) National Handloom Development Programme; (ii) Handloom Weavers' Comprehensive Welfare Scheme; (iii) Yarn Supply Scheme; and (iv) Comprehensive Handloom Cluster Development Scheme are being implemented throughout the country.

Officers on deputation in NIFT

2711. SHRI SHANKARBHAI N. VEGAD: Will the Minister of TEXTILES be pleased to state whether Government has any data of the IAS, IPS, IRS and IFS Officers on deputation in the National Institute of Fashion Technology (NIFT), if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): Yes, Sir. Presently, there are 01 IAS officer and 02 IRS officers on deputation in National Institute of Fashion Technology (NIFT) whose details are given below:—

Sl. No.	Name and Cadre of the officers	Designation at NIFT
1.	Ms. Sarada G. Muraleedharan, IAS (KL:1990)	Director General
2.	Ms. Sushma Singh, IRS (IT:90)	Chief Vigilance Officer
3.	Ms. Pramila Sharna, IRS (IT:92)	Additional Director General